

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2166
TO BE ANSWERED ON 16.12.2021**

MAINTENANCE OF DATA ON EMPLOYMENT IN UNORGANIZED SECTOR

2166. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has taken initiative to compile data on employment under unorganized sector and their registration;**
- (b) if so, the details thereof including the broad categories of workers included in the survey;**
- (c) whether Government has any concrete plan to bring workers of unorganized sector under EPFO and ESI after preparation of data base; and**
- (d) whether the workers of unorganized sectors would be eligible for more benefits after they are registered and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): As per the Periodic Labour Force Survey (PLFS) conducted in the year 2017-18, the total employment in the country was around 47 crores. About 9 crore workers were found engaged in the organised sector and the remaining 38 crore workers were found engaged in the unorganised sector.

Further, Ministry of Labour & Employment has launched eSHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. As on 12.12.2021, more than 11.67 crore unorganised workers have been registered on this portal. One of the main objectives of the eSHRAM portal is to facilitate delivery of Social Security and Welfare Schemes to such workers. About 400 occupations under broad categories such as agriculture, construction, domestic work, apparel, manufacturing, automobile & transportation, healthcare etc. are being captured for the unorganised workers in the age group of 16 - 59 years. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year, free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The registered workers on eSHRAM are also nudged to take benefit of PM-SYM & NPS-Traders pension schemes.